

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 14th FEBRUARY, 2024, 10:30 A.M.

CP No. 114/CTB/2019, IA (Companies Act) No.75/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Devesh Kumar Sinha -Vs- Enterprise System Solutions Pvt. Ltd. (ESSPL) & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

ORDER

IA (Companies Act) No.75/CB/2022:

This application has been filed under Rule 11 of NCLT Rules, 2016 for direction. At the request of the both sides, matter adjourned to 20.03.2024.

CP No. 114/CTB/2019:

At the request of the both sides, matter adjourned to 20.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)